

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 228
175(ND)/2017

IN THE MATTER OF:

M/s. Madimax Offshore Services.

.....APPLICANT/PETITIONER

SECTION

U/s 63 & 64(f) of LLP ACT, 2008

Order delivered on 08.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.07.2023.**

Sd/-
(Court Officer)